

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

237. IA/2125/2023 C.P. (IB)/1265(MB)2022

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **07.09.2023**.

NAME OF THE PARTIES: THINK HARD INDIA PRIVATE LIMITED
VS

Mr. Narendra Rajani

SECTION : Sec 95(1) of IBC 2016

Presence.

Ms. Surekha Yadav, Counsel for the RP/Applicant

Counsel for the Respondent

ORDER

The counsel for the Respondent seeks time to file response to the report filed by the RP. He may do so before the next date.

The matter is adjourned to 22.11.2023.

Sd/-
MADHU SINHA
Member(Technical)

/P/

Sd/-
REETA KOHLI
Member(Judicial)